

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 68(ND)14
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

NAME OF THE COMPANY: M/s. Paramjit Singh Bawa V/s. M/s Bawa Promoters Pvt. Ltd.

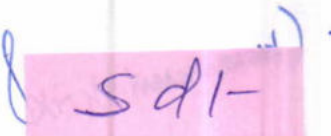
SECTION OF THE COMPANIES ACT: 397/398

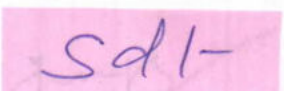
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANKUR S. KULKARNI, Adv.] Petitioner		A. S. K.
2.	SHWETA S. PARIHAR, Adv.			
3.	Mr. S. Chakrabarty, Advocate	Respondent No. 2		SC
1.	Mr. Krishnendu Dutt	} Advs Respondent		A. K.
2.	Ms. Aishwarya Mishra			

ORDER

Learned Counsel' for the parties are present. Learned Counsel' have stated that the parties are exploring the possibility of entering into an amicable settlement. Learned Counsel' seek and are given four weeks time on that count.

List on 20.10.2016.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)